

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 27th day of November 2018

Original Application No. 330/00339 of 2012

Hon'ble Mr. Justice Bharat Bhushan, Member – J
Hon'ble Mr. Gokul Chandra Pati, Member – A

Ram Nath

. . .Applicant

By Adv : Shri R.K. Mishra

V E R S U S

Union of India and others

. . .Respondents

By Adv: Shri Atul Kumar Shahi

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None for the applicant. Shri A.K. Shahi, learned counsel for the respondents is present.

2. On perusal of order sheet it reveals that no one was present on behalf of the applicant even on earlier occasion. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non-prosecution.

(Gokul Chandra Pati)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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